

(b) if so, the decision taken?

The Minister of State and Heavy Industries (Shri C. Subramaniam): (a) and (b). The matter is still under consideration.

Roads in Scheduled Areas and NEFA

3685. { Shri D. J. Naik:
Shri C. M. Kedaria:

Will the Minister of Home Affairs be pleased to state:

(a) mileage of roads of various categories constructed during the Second Five Year Plan period in Scheduled areas and in NEFA; and

(b) the steps envisaged to bring those areas in line with other neighbouring areas in respect of road development?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The information is being collected from the State Governments and the NEFA Administration. A statement giving the particulars will be laid on the Table of the House as early as possible.

Foreign Exchange for Delegations sent Abroad

3686. **Shri Maheswar Naik:** Will the Minister of Finance be pleased to state:

(a) the number of delegations both official and non-official, sent abroad during 1961-62; and

(b) the foreign exchange expended on each of these delegations?

The Minister of Finance (Shri Morarji Desai): The requisite information is being collected from the various Ministries/Departments and will be laid on the Table of the House when ready.

हरिद्वार (उत्तर प्रदेश) में ढलाई का कारखाना

३६८७. श्री भक्त दर्शन : क्या इस्पात और भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरिद्वार (उत्तर प्रदेश) में ढलाई का एक कारखाना स्थापित करने का निश्चय किया गया है ;

(ख) यदि हां, तो क्या उसकी लागत, उत्पादन क्षमता आदि पर प्रकाश डालने वाला एक विवरण सभा-पटल पर रखा जायेगा ; और

(ग) इस बारे में अब तक क्या प्रगति हुई है ?

इस्पात और भारी उद्योग मंत्री (श्री चि० सुब्रह्मण्यम) : (क) में (ग) सरकार सरकारी क्षेत्र में दूसरा ढलाई का कारखाना स्थापित करने के प्रश्न पर विचार कर रही है। अभी तक विस्तृत योजना तैयार नहीं हुई है।

Retired Government Employees Employed in Business Houses

3688. **Shri G. Basu:** Will the Minister of Home Minister be pleased to state:

(a) the number of class I Government officers who on retirement from Government service joined business houses during 1959-60, 1960-61 and 1961-62;

(b) whether any such Government officer has joined any business house with which he as Government officer had dealings directly or indirectly; and

(c) whether permission from Government was obtained in each case covered by part (b) above?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The required information is being collected and will be laid on